

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

- 1. Shri Ashok Basu, Chairperson**
- 2. Shri Bhanu Bhushan, Member**
- 3. Shri A.H.Jung, Member**

**I.A.No. 80/2006 in
Petition No. 154/2005**

In the matter of

In-principle approval of project capital cost and financing plan of Torrent Power Generation Ltd. in respect of SUGEN Combined Cycle Power Project in the State of Gujarat.

And in the matter of

Torrent Power Generation Limited, Ahmedabad	... Petitioner
Vs	
Torrent Power AEC Limited, Ahmedabad & others	... Respondents

ORDER

On the application made by the Torrent Power Generation Limited, the Commission by its order dated 22.8.2006 had accorded `in-principle` approval for the project capital cost and financing plan in respect of 1100 MW Sugen Combined Cycle Power Project in the State of Gujarat.

2. Through this interlocutory application which is listed for hearing on 9.1.2007 the applicant has sought review of the norms of spares.

3. The applicant vide its letter dated 4.1.2007 has requested for an adjournment.

4. At the request of the applicant, hearing of the in interlocutory application is adjourned to 20.2.2007.

**sd-/
(A.H.JUNG)
MEMBER**

**sd-/
(BHANU BHUSHAN)
MEMBER**

**sd-/
(ASHOK BASU)
CHAIRPERSON**

New Delhi dated the 8th January 2007